The House reassembled at eighteen minutes past twelve of the clock.

(THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Zero Hour. ... (Interruptions)... Shri Narendra Kumar Kashyap. ... (Interruptions)...

श्री नरेन्द्र कुमार कश्यप (उत्तर प्रदेश): महोदय, हमारे देश में सोने के दामों में बेतहाशा वृद्धि से सोना उपभोक्ताओं में भूचाल-सा आ गया है। ...(व्यवधान)... आज बाजारों में सोने का दाम 28 हजार रुपये प्रति तोले पर पहुंच गया है। ...(व्यवधान)...

**उपसभाध्यक्ष (प्रो. पी.जे. कुरियन**): ज़ीरो ऑवर चलने दीजिए। ...(व्यवधान)... ज़ीरो ऑवर के बाद ...(व्यवधान)... I will allow you after Zero Hour. ...(Interruptions)... The House is adjourned till 2.30 p.m.

The House then adjourned at twenty minutes past twelve of the clock.

The House reassembled at thirty minutes past two of the clock,

[THE VICE-CHAIRMAN (PROF. P. J. KURIEN) in the Chair.]

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): There is an announcement by the Chair. ...(Interruptions).... You listen. ...(Interruptions).... There is an announcement by the Chair. ...(Interruptions)....

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I have to inform Members that the Business Advisory Committee in its meeting held on Friday, the 2nd September, 2011, allotted three hours for further consideration and passing of the Commercial Division of High Courts Bill, 2010, as passed by the Lok Sabha and as reported by the Select Committee of Rajya Sabha. ...(Interruptions)...

The Committee also recommended that the sitting of the Rajya Sabha fixed for Saturday, the 3rd September, 2011 may be cancelled. ... (Interruptions)...

Now, the Commercial Division of High Courts, Bill, 2010 is not being taken up.

Shri Kapil Sibal to move the Bill.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I want to mention that some of these Bills are extremely important. In fact, if these bills are not passed, the

children who are studying will not be able to get their degrees. ...(Interruptions)... If they don't get their degrees, they will not be able to seek employment. In fact, this kind of agitation is ...(Interruptions)... in this country. I charge the BJP for disrupting the House and they are not for the interest of the children. The President of India has said that this issue needs consideration. Despite that, they are not allowing this House to function. Indeed, the Lok Sabha is functioning but they are not allowing the Rajya Sabha to function. This is a clear case of double standards. ...(Interruptions).... These Bills are not only in the interest of the country ...(Interruptions).... They are trying to ...(Interruptions)....

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): What do you want? Please. ... (Interruptions)....

SHRI PYARIMOHAN MOHAPATRA: Sir, you cannot pass the Bill like this. You cannot pass the Bill in this din. ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): What do you want? ...(Interruptions)... Please. ...(Interruptions)... One of you can speak. ...(Interruptions)...

The House is adjourned to meet on Monday the 5th September, 2011 at 11.00 a.m.

The House then adjourned at thirty-three minutes past two of the clock till eleven of the clock on Monday, the 5th September, 2011.